

### निर्यात-आयात नीति

1581. श्री शरद यादव : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) निर्यात-आयात नीति के तीन वर्ष की अवधि तक लागू होने की घोषणा किये जाने के बाद से अब तक इसमें कितनी बार परिवर्तन किए गए हैं ; और

(ख) इसमें बार-बार परिवर्तन किए जाने के क्या कारण हैं ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री प्रियरंजन दास मुंशी) : (क) और (ख) आयात तथा निर्यात नीति संबंधी संशोधन सार्वजनिक सूचनाओं के जरिए समय-समय पर अधिसूचित किए जाते हैं, जिनकी प्रतियां संसद पुस्तकालय में उपलब्ध हैं। आयात नीति तथा निर्यात नीति में संशोधन 30 अप्रैल, 1987 तक क्रमशः 114 आई.टी.सी. सार्वजनिक सूचनाओं तथा 77 ई.टी.सी. सार्वजनिक सूचनाओं द्वारा अधिसूचित किए गए हैं। ये संशोधन लोक हित में किए गए हैं।

### Boundary dispute with China

1582. SHRI MUKHTIAR SINGH MALIK :

SHRIMATI RENUKA CHOWDHURY :

SHRI KRISHNA KUMAR BIRLA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report that China is not to honour historic treaties;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b) At a press conference held in Beijing on April 3, 1987 the Chinese Vice Foreign Minister, Qian Kichen, stated as follows:

"The Chinese Government has made it clear on many occasions that it is a historical fact that Tsarist Russia had occupied part of Chinese territory through unequal treaties and that the Chinese Government is willing to resolve the Sino-Soviet boundary disputes on the basis of the existing treaties".

(c) Regarding the Sino-Indian boundary, Government are of the view that this boundary is based on custom and tradition, follows natural features, and for the major part this customary and traditional boundary is also confirmed by Treaty and Agreement.

### Increase in crimes against women

1583. SHRI RAM AWADHESH SINGH :

SHRI SHARAD YADAV :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that according to the Bureau of Police Research and Development crimes against women have shown increase under various heads;

(b) if so, what is the percentage of rise in the crimes against women under various heads registered in 1986 as against the figures in 1985;

(c) what are the names of the States where there is rise in the crimes against women stating the percentage of rise in the crimes; and

(d) whether Government propose to bring suitable changes in the legislation to provide stringent punishment